Written Answers to		[29 March, 2017]			Unstarred Questions 181		
1	2	3	4	5	6	7	8
30.	Andaman and Nicobar Islands	38	8	0	109	263	418
31.	Chandigarh	234	26	78	11	0	349
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	13	0	0	2	0	15
34.	Delhi	2502	617	65	49	9	3242
35.	Lakshadweep	0	1	0	0	0	1
36.	Puducherry	71	4	0	6	0	81
	Total (UTs)	2858	656	143	177	272	4106
	Total (All India)	97471	21220	7508	5580	2389	134168

Source: Prison Statistics India

Upsurge in stone-pelting by civilians in Jammu and Kashmir

3098. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there was an upsurge in stone-pelting by civilians on security forces during counter insurgency operations in Kashmir during the last two years;
 - (b) if so, the number of such incidents and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government to deal with the problem of stone-pelting in Kashmir by ensuring peace and calm in the region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The State Government has reported that during the counter insurgency operations, 18 such incidents have been reported during the last two years. State Police have taken various steps to minimize such incidents which include imposition of restrictions u/s 144 CrPC around 1.5 Kms radius of encounter site, issuing advisories and appealing the people through electronic and print media to stay away from the encounter sites and activation of cut-off points.

(c) A number of steps have been taken by the State Government which include action under prevailing law against persons instigating such incidents, counseling of youth involved in stone pelting, organizing sports and cultural events, holding a regular police-public meetings.